

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 103 of 2012

Dated : 19th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Maruti Suzuki India Ltd. : Appellant(s)
Versus
Haryana Electricity Regulatory : Respondent(s)
Commission & Anr.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Pulkit Agarwal

Counsel for the Commissions : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja for R-2
Ms. Shikha Ohri for R-1

ORDER

We feel that this matter could be posted before the other Full Bench comprising of Chairperson, Mr. Rakesh Nath and Mr. Justice Surendra Kumar.

Therefore, post the matter for final hearing before the other Full Bench on **4th October, 2013 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member
vt/rt**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**